

**GOVERNMENT OF INDIA  
SOCIAL JUSTICE AND EMPOWERMENT  
LOK SABHA**

UNSTARRED QUESTION NO:4897  
ANSWERED ON:07.05.2012  
FUNDS ALLOCATION UNDER SPECIAL COMPONENT PLAN  
Banerjee Shri Ambica;Dubey Shri Nishikant

**Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:**

- (a) whether the Government has allocated and released the funds to various State Governments/Union Territories particularly to West Bengal under Special Central Assistance for implementing Special Component Plan during the last three years;
- (b) if so, the details thereof, State-wise and year-wise;
- (c) whether the State Governments/Union Territories have urged to enhance the allocation to States/Union Territories for implementing Special Component Plan; and
- (d) if so, the details thereof alongwith the time by which the decision is likely to be taken?

**Answer**

MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT (SHRID. NAPOLEON)

- (a) and (b): Statement indicating State/U.T wise Special Central Assistance released to the States and Union Territories during 2009-10, 2010-11 and 2011-12 is at Annexure.
- (c) and (d): The Planning Commission has informed that no specific request has been made by any State/UT Governments to enhance the allocation to them for implementation of Special Component Plan.